

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.319
IA-2634/2021
IN
(IB)-559(ND)/2017

IN THE MATTER OF:

Padia Timber Co. Pvt Ltd

.....APPLICANT/PETITIONER

SECTION

U/s 10 of IBC, 2016

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant :

For the Respondent :

:

: Mr. Soumya Dutta, Advocate for R-2.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **21.02.2023.**

-SD-
(Court Officer)